Title: Need to give employment to local people in various industries in Paradip region of Odisha.

DR. KULMANI SAMAL (JAGATSINGHPUR): Hon. Madam Speaker, I am thankful to you for giving me the opportunity to raise an important issue.

In my constituency, Jagatsinghpur, Odisha, Paradip Port is situated. Due to transport facilities through this major Port, various industries like Paradip Phosphates, IFFCO, Indian Oil Corporation, Carbon Company, Essar Steel Plant, etc., were established. For the establishment of these industries, the local people lost their agricultural land and some were displaced. A Memorandum was signed between these industries and the State as well as the Central Governments, and as per the rehabilitation policy, these industries are supposed to give employment to one member from each land loser's family and displaced families. However, since their inception in this region, it has been observed that they are appointing outsiders in their industrial set-ups by depriving the local people of their rights. In some cases, they are appointing the local people temporarily under the contractors, but that is not a long-term solution.

Therefore, in this regard, I demand that a comprehensive action plan should be put in place in order to facilitate the employment of local people permanently in these industrial and company set-ups.